

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2757
ANSWERED ON:13.03.2013
PENDING PROJECTS
Maharaj Shri Satpal;Singh Shri Mahabali

Will the Minister of PLANNING be pleased to state:

- (a) the list of projects/proposals lying pending with the Planning Commission for approval as on date and the date of pendency of these projects, State-wise;
- (b) the reasons for not according approval to these projects;
- (c) whether the Government has received requests from the States to accord approval to these projects;
- (d) if so, the details thereof; and
- (e) the response of the Government in this regard?

Answer

MINISTER OF STATE FOR PARLIMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) to (e) Planning Commission accords investment clearance for irrigation projects having inter -State ramifications for their inclusion in the Annual Plan of the State. This clearance is also required for inclusion of the projects for availing funds under the Accelerated Irrigation Benefits Programme. The list of such proposals which are pending with the Planning Commission for examination is at Annexure.

In addition, Planning Commission also approves the project proposals received from State Governments under One Time Additional Central Assistance / Special Plan Assistance and recommends to the Ministry of Finance to release funds. The list of such proposals which are pending with the Planning Commission for examination as regards suitability is at Annexure.